

## SPICES BOARD BILL\*

[English]

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : I beg to move for leave to introduce a Bill to provide for the constitution of a Board for the development of export of spices and for the control of cardamom industry including the control of cultivation of cardamom and matters connected therewith.

MR. SPEAKER : The question is :

“That leave be granted to introduce a Bill to provide for the constitution of a Board for the development of export of spices and for the control of cardamom industry including the control of cultivation of cardamom and matters connected therewith.”

*The motion was adopted.*

SHRI KHURSHID ALAM KHAN :  
Sir, I introduce the Bill.

## SPICES CESS BILL\*

[English]

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : Sir on behalf of Shri Arjun Singh, I beg to move for leave to introduce a Bill to provide for imposition of cess on all spices which are exported for the purposes of carrying out measures for the development of export of spices.

MR. SPEAKER : The question is :

“That leave be granted to introduce a Bill to provide for imposition of cess on all spices which are exported for purposes of carrying out measures for the development of export of spices.”

*The motion was adopted.*

SHRI KHURSHID ALAM KHAN :  
Sir, I introduce the Bill.

14r45 hrs.

## MATTERS UNDER RULE 377

[English]

- (i) Remedial measures needed to improve environmental conditions of Firozabad town in Uttar Pradesh.

SHRI GANGA RAM (Firozabad) :  
Sir, problem of environmental pollution is very acute in the town of Firozabad in U.P. which is known for glass industry and mainly glass bangles. Otherwise too, this is the dirtiest town from sanitation point of view. The worst drainage system is contributing to pollution. The small and big furnaces practically in every nook and corner of the city are oozing out smoke and dirt polluting severely the environment which is the main factor for prevalence of various diseases especially Pulmonary Tuberculosis which is badly affecting the general health of the poor labour class in particular. There are no separate residential colonies and industrial areas. Resultant effect is that the poor people use their houses for manufacturing bangles. Hence chest diseases are on increase in Firozabad. The Central Government should therefore please take remedial measures to improve environmental conditions of this town.

- (ii) Demand for a Government Training Centre for Competitive examinations at Dhule district of Maharashtra for the benefit of tribal and backward class candidates.

SHRI VIJAY N. PATIL (Erandol) :  
Sir, I would like to draw the attention of Minister for Personnel and Training, Administrative Reforms and Public Grievances and Pension and in Department of Culture, about the need of starting a Government Training Centre at Dhule to encourage the tribals and backward class people to appear in the competitive examinations.

The Dhule district of Maharashtra is predominantly tribal. It is situated at the border of M.P. and Gujarat. The Khargaon Surat and other districts around Dhule (in M. P. and Gujarat) are also having majority tribal population.